GOVERNMENT OF INDIA MINISTRY OF MINES LOK SABHA UNSTARRED QUESTION NO. 2680 ANSWERED ON 10.03.2021

PEOPLE AFFECTED BY MINING

2680. SHRI JAYANT SINHA:

Will the Minister of MINES be pleased to state:

- (a) the details of the steps taken by the Ministry to promote and protect the interests of those affected by mining and working in mines;
- (b) the gains for Jharkhand under such schemes and initiatives; and
- (c) the details of the use of funds under such schemes across various developmental heads as of date?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

(a): Section 9B introduced through the MMDR Amendment Act, 2015, prescribes the establishment of District Mineral Foundation (DMF) in any district affected by mining related operations. The objective of the DMF is to work for the interest and benefit of persons and areas affected by mining related operations. Ministry of Mines has circulated guidelines for implementation of Pradhan Mantri Khanij Kshetra Kalyan Yojna (PMKKKY) on 16.09.2015 through funds under DMF with directions to the State Governments to incorporate the same in to the rules framed by them for the DMF.

The objective of PMKKKY scheme are (a) to implement various developmental and welfare projects/programs in mining affected areas that complement the existing ongoing schemes/projects of State and Central Government; (b) to minimize/mitigate the adverse impacts, during and after mining, on the environment, health and socioeconomics of people in mining districts; and (c) to ensure long-term sustainable livelihoods for the affected people in mining areas. Care has been taken to include all aspects of living, to ensure substantial improvement in the quality of life. High priority areas like drinking water supply, health care, sanitation, education, skill development, women and child care, welfare of aged and disabled people, skill development and environment conservation will get at least 60 % share of the funds. For creating a supportive and conducive living environment, balance funds will be spent on making roads, bridges, railways, waterways projects, irrigation and alternative energy sources.

(b): In Jharkhand, total DMF collection is Rs. 6,533 crore till January 2021. Amount sanctioned against 19,288 projects is Rs. 5,169 crore. A total sum of Rs. 2,983.91 crore has been spent on various projects.

(c): Information is given in the annexure.

Annexure referred to in reply to part (c) of Unstarred Question No. – 2680

Sector	Numbers of Project Sanctioned	Amount Allocated (In Cr.)	Amount Spent (In Cr.)
Drinking Water	16748	3974	2305
Environment Preservation and Pollution Control Measures	1	0	0
Health Care	110	58	45
Education	294	35	24
Women and Child Welfare and Development	1486	26	8
Welfare of Aged and Disable People	2	0	0
Skill Development	31	14	5
ODF/Sanitation	18	480	377
Sub Total	18690	4587.98	2764.69
Physical Infrastructure	352	443	118
Irrigation	172	99	64
Energy and watershed Development	0	0	0
enhancing environment quality in mining district	9	1	1
Other	65	37.11	36.22
Sub Total	598	581.02	219.22
Total	19288	5169.00	2983.91

Sector wise fund allocation and utilization status of Jharkhand is as below: